Interim Resolution Professional / Resolution Professional Arun Kapoor
IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-2018/10230
Name of the corporate debtor KULT APP PRIVATE LIMITED (now known as 21 Zen Realtech Private Limited)
Date of commencement of CIRP 26/10/2026
List of creditors as on 09/11/2026
List of Operational Creditors (Workmen)
(Amount in Rs)

Sl. No.	Name of authorised representative,	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Name of workman	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	Total			**0**	**0**			**0.000**	**0**	**0**	**0**	**0**	

Arun Kapoor

Digitally signed by Arun Kapoor
Date: 2026.11.14 15:08:35 +05'30'

Arun Kapoor
Interim Resolution Professional
In the matter of CIRP of Kult App Private Limited (Now known as 21 Zen Realtech Private Limited)
Registration number: IBBI/IPA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered E-mail Id - arun.kapoor58@yahoo.in
AFA valid up-to: December 31, 2026